

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P. (C) No.9451 of 2019

Maitree Sansad

.... *Petitioner*

Mr. A. Mohanty, Advocate

-versus-

State of Odisha and others

.... *Opposite Parties*

Mr. D.K. Mohanty, A.G.A.

Mr. D. Nayak, Advocate for O.P. No.3

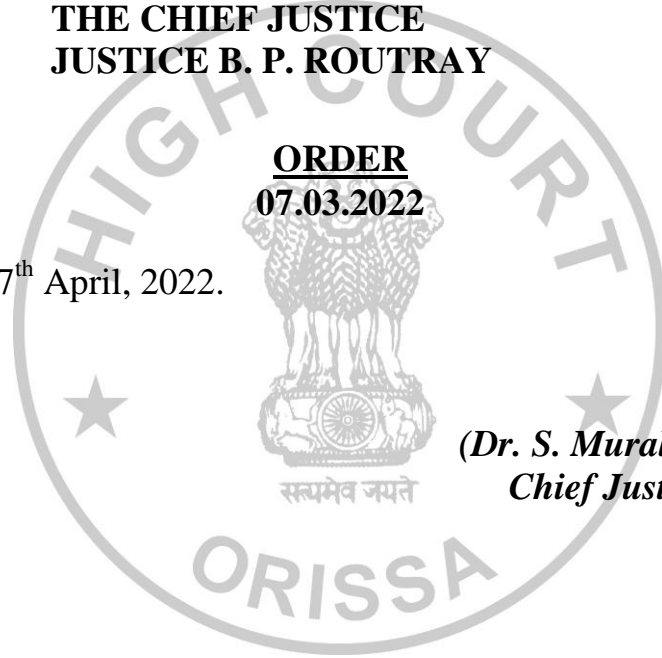
**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
07.03.2022**

Order No.

15.

List on 27th April, 2022.



**(Dr. S. Muralidhar)
Chief Justice**

**(B.P. Routray)
Judge**